

**OPENING SHEET FOR CIVIL APPEALS**  
 (ORDER 41, RULE 1, CIVIL PROCEDURE CODE, 1908)  
**IN THE HIGH COURT OF PUNJAB AND HARYANA**  
**AT CHANDIGARH**  
**JUDICIAL DEPARTMENT**  
**CIVIL APPELLATE SIDE**

Regular \_\_\_\_\_ Appeal No. \_\_\_\_\_ of 20 \_\_\_\_\_

ORIGINAL SUIT				FIRST APPEAL				Date of filing appeal in High Court	Value for purposes of jurisdiction	Value for purposes of Court fee	Amount of Court fee on appeal
Instituted		Decided		Instituted		Decided					
Court	Date	Court	Date	Court	Date	Court	Date				

Presented by \_\_\_\_\_ (Name of Party, Advocate or Agent filing the appeal)

Appellant (plaintiff or defendant) \_\_\_\_\_

Respondent (plaintiff or defendant) \_\_\_\_\_

Order of first Court and date \_\_\_\_\_

Appellate Court and date \_\_\_\_\_

Confirming or modifying \_\_\_\_\_

Original claim as given in the plaint \_\_\_\_\_

Claim in appeal (stating whether the appeal is from a decree or order) \_\_\_\_\_

Enactment and section under which the appeal lies \_\_\_\_\_